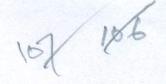
BENCH-I



NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P(CAA)No. 598/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th December 2017, 10.30 A.M

Name of the Company Under Section		Manakamna Developers Pvt.Ltd. & Ors. 230-232		
10	Ms TIAINI Dy Direct	LA 0/0 for Nems	RD (ER) try of Corporate Pairs, GOI	19·12·17
2 -	•	HARMA, Porcs & P		Kiran Shalu 19/12/20

ORDER

Ld. Pr. CS for the petitioners and Ms. Tiainla, Dy. Director from the O/o the Regional Director, Eastern Region, Ministry of Corporate Affairs, Kolkata representing the Central Government are present.

It appears from the record that the Central Government has filed reply wherein certain objections has been raised. Petitioners are directed to submit the reply to the query to the Regional Director, Eastern Region and Regional Director are to file supplementary report.

List it on 15/01/2018.

8d

(Jinan K.R.) Member (J) 8d

(V.P.Singh) Member (J)